

1,743 cities and towns, was 52.4 million. Extrapolating from this data, the percentage of slum population works out to 23.5 per cent of the total city/town population.

Further, the Ministry of Housing and Urban Poverty Alleviation has released funds under Urban Statistics for HR and Assessments (USHA) to 65 identified cities under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) and other cities with more than one lakh population covered under Integrated Housing & Slum Development Programme (IHSDP) for preparation of slum, household and livelihood profiles.

(d) With a view to ameliorate the living conditions of the urban poor, Ministry of Housing and Urban Poverty Alleviation is implementing an employment oriented urban poverty alleviation programme named Swarna Jayanti Shahari Rojgar Yojana (SJSRY) on all India basis since 01.12.1997. The scheme now revamped with effect from 01.04.2009, strives to provide self-employment through skill upgradation, assistance to women self held groups, setting up of micro-enterprises and also wage employment through utilising the labour of urban poor in constructing socially and economically useful public assets. The scheme is being executed through States/Union Territories and targets the urban poor living below the poverty line.

Rajiv Awas Yojana

3561. SHRI MOHD. ALI KHAN : Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether Government is launching Rajiv Awas Yojana;
- (b) if so, the details worked out, so far;
- (c) the views of each State including Andhra Pradesh in the implementation;
- (d) the plan allocation thereof in the current Five Year Plan; and
- (e) the preference being given to muslim weaker sections?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA) : (a) to (c) The Government has decided to launch a new scheme called Rajiv Awas Yojana for slum dwellers and the urban poor. Rajiv Awas Yojana would extend support to States that are willing to assign property rights to people living in slum areas for provision of shelter and basic infrastructure and civic amenities in slums. Consultations on concept note have been held with a wide range of stakeholders in which the Government of Andhra Pradesh was also included. Their views have been noted, which broadly endorsed the policy direction and strategy and gave suggestions and views pertinent to implementation.

- (d) A token allocation of Rs. 150 crores has been made in the current year's plan allocation.

(e) The scheme of Rajiv Awas Yojana is aimed at improving the quality of life of slum dwellers, which would include the economically and socially deprived sections of the society.

Projects in Rajasthan

3562. SHRI RAMDAS AGARWAL :

SHRI DARA SINGH :

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the details of ongoing works and projects of her Ministry in Rajasthan;
- (b) the projects which are likely to be completed in time and those running behind original schedule;
- (c) the amount in each work and projects; and
- (d) whether the entire budgeted allocation was spent and not diverted for any other cause, till-date?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA) : (a) to (d) Sanctioned and ongoing works and projects are as follows :-

(i) Two projects with total project cost Rs. 277.14 crores and Additional Central Assistance (ACA) Rs. 169.20 crores under the Sub-Mission Basic Services to the Urban Poor (BSUP) and 34 projects with total project cost Rs. 418.82 crores and Additional Central Assistance Rs. 287.90 crores under Integrated Housing and Urban Development Programme (IHSDP). Details of the projects are enclosed as Statement-I and II respectively (See below). BSUP and IHSDP projects are implemented by the State Level Nodal Agency in accordance with sanctioned covenants of the Schemes. These projects are likely to take two years time. All the BSUP and IHSDP projects sanctioned in year 2005-06 and 2006-07 are running behind schedule. A total of 2565 Dwelling Units (DUs) are under progress and 1767 DUs have been completed. Against the original 7 year allocation of Rs. 702.25 crore, Central Share of Rs. 457.10 crore has been approved under the BSUP and IHSDP components of Jawaharlal Nehru National Urban Renewal Mission (JNNURM). No case of diversion has so far been reported.

(ii) Remaining houses under Valmiki Ambedkar Awas Yojana (VAMBAY) are enclosed as Statement-III (See below)

(iii) Housing project for construction of 10000 dwelling units for police personnel at a project cost of Rs. 536.58 crores for which Housing and Urban Development Corporation (HUDCO) has committed a loan of Rs. 451.25 crores. The scheme was sanctioned in February, 2007 and expected to be completed in one year time.